

leum, the Indian Refineries Ltd. and from the Ministries of Finance and Petroleum & Chemicals. It will make a comparative study of the various offers received and frame a report formulating the various issues that call for Government's decision.

(c) No, Sir.

Production of Chemical Fertilisers

*1248. **Dr. L. M. Singhvi:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether any fresh programme for chemical fertilizer production is under the consideration of Government;

(b) if so, the nature of the proposals under consideration and when they are likely to be finalised; and

(c) whether it is proposed to set up a fertilizer plant in Rajasthan where most of gypsum is found?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) and (b). The various proposals for creation of additional capacity for the production of Fertilizers during the Fourth Plan Period are still under examination and have to be regarded as tentative at this stage.

There is no proposal at present to set up a fertilizer plant in Rajasthan utilising gypsum as such. However, the question of locating a fertilizer factory in Rajasthan based on some other raw materials is also under consideration.

Durgapur Fertiliser project

*1249. { **Shri Ramachandra Ulaka:**
 { **Shri Dhuleshwar Meena :**

Will the Minister of Petroleum and Chemicals be pleased to refer to the reply given to Starred Question No 50 on the 12th February, 1964 and state :

(a) whether Government have since taken any final decision on the report of the Fertilizer Corporation of India about the proposed Durgapur Fertiliser Project;

(b) if so, the result thereof?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) Not yet, Sir.

(b) Does not arise.

Pipelines from Haldia

*1250. { **Shri S. C. Samanta:**
 { **Shri Subodh Hansda:**
 { **Shri B. K. Das:**
 { **Shri P. C. Barman:**

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether any contract for the construction of pipelines from Haldia has been concluded with M/s Snam-Saipem of E.N.I.;

(b) if so, whether construction work has begun;

(c) whether compensation for land has been paid; and

(d) how long it will take to finish the work?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b). Yes, Sir.

(c) A sum of Rs. 4 lakhs has been deposited at the concerned State Treasuries for compensation under the Petroleum Pipelines (Acquisition of Right of User in Land) Act and is being paid by the competent authorities as and when acquisition cases are completed.

(d) The pipeline from Haldia to Barauni is expected to be completed by early 1965 and from Barauni to Kanpur by the middle of 1965.